## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 4488

TO BE ANSWERED ON THE 8<sup>TH</sup> JANUARY, 2019/, PAUSHA 18, 1940 (SAKA)

SPECIAL PACKAGE TO NAXAL AFFECTED STATES

4488. SHRI ABHISHEK SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to announce a special package to certain naxal affected States due to the extraordinary law and order challenges they are facing;
- (b) if so, the details thereof, State-wise;
- (c) the details of proposals for grant of special package being considered by the Government, State-wise including Chhattisgarh; and
- (d) the present status of these proposals?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): 'Police' and 'Public Order' are State subjects. However, the Central Government supplements the efforts of State Governments on the security and development fronts.

To deal with Left Wing Extremism, the Government has approved National Policy and Action Plan in 2015 which contain a multi-pronged approach envisaging security related interventions, developmental measures, ensuring rights and entitlements of the local communities etc. A number of significant initiatives have been taken on the developmental front in the LWE affected States, including Chhattisgarh, for road connectivity, skill development, installation of mobile towers, financial inclusion and education etc.

## LS.US.Q.NO.4488 FOR 08.01.2019

A new Scheme, namely 'Special Central Assistance for the most LWE affected districts' has been launched in 2017-18 for filling up the critical gaps in Public Infrastructure and Services with an outlay of Rs. 3000 crore @ Rs. 1000 crore per annum. Under this Scheme, 8 district of Chhattisgarh are included and an amount of Rs. 200 crore has been released to Chhattisgarh for these districts till now.

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